NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 150 of 2017
	CP /163/241/HDB/2017
NAME OF THE COMPANY	
	Anke Infra Pvt Ltd & Maheshwara Reddy
NAME OF THE PETITIONER(S)	Yarra Kiran Kumar
NAME OF THE RESPONDENT(S)	
	Anke Infra Pvt Ltd & Maheshwara Reddy
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Malleswara Dryga Prosa	AD Voed	1. 8978411501	Jan

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Marpal Ready 11, Re For V. Venkat Ram Reddy	Advocate	9000653656	Mean

Heard Shri Malleswara Durga Prasad, Learned Counsel for the Petitioner and Shri B. Manpal Reddy, Learned Counsel for the Respondent.

CA disposed of by separate orders.

Member (T)

Member (I

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